ITEM NO.16 COURT NO.1 SECTION II-C

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.4145/2022

(Arising out of impugned final judgment and order dated 11-03-2022 in BA No.2586/2021 passed by the High Court of Delhi at New Delhi)

CHRISTIAN MICHEL JAMES

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(With IA No.66376/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH S.L.P.(Cr1) No.4327/2022 (II-C) (With IA No.68173/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date: 06-12-2022 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Aljo K. Joseph, AOR

Mr. M.S. Vishnu Sankar, Adv.

Mr. Sriram Parakkat, Adv.

Ms. Shelna K. Joseph, Adv.

Ms. Athira G. Nair, Adv.

For Respondent(s) Mr. Suryaprakash V. Raju, ASG

Ms. Sairica Raju, Adv.

Ms. Swati Ghildiyal, Adv.

Mr. B.K. Satija, Adv.

Mr. Bhuvan Mishra, Adv.

Mr. Ashutosh Ghade, Adv.

Mr. Zoheb Hussain, Adv.

Mr. Arvind Kumar Sharma, AOR

SLP (Crl) 4327/2022

Mr. S.V. Raju, ASG

Mr. Mukesh Kumar Maroria, AOR

Ms. Sairica Raju, Adv.

Mr. Zoheb Hussain, Adv.

Mr. B.K. Satija, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Rahul Mishra, Adv.

Mr. Ashutosh Ghade, Adv.

UPON hearing the counsel the Court made the following O R D E R

1 List the Special Leave Petitions on 11 January 2023.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar